

IN THE COURT OF SH. BHARAT PARASHAR,  
SPECIAL JUDGE (PC ACT) : CBI : RADC : ND

Ct Case No. 614/2014, FI No. ECIR/03/DLZO/2016  
U/S: 3 PMLA Act  
Directorate of Enforcement Vs. Gurmeet Singh S/o Sh. Kulwant  
Singh

29.05.2020  
(Through: CISCO Webex Meeting App)

Present : Accused Gurmeet Singh has been produced through  
Video Conferencing by Sh. Pawan Kumar, Superintendent, Central  
Jail No. 8, Tihar, New Delhi, on expiry of judicial remand in the case  
pending trial.

Sh. Diwakar Choudhary, Ld. Remand Advocate, DLSA.

Cause list of cases fixed today was received from the  
Office of Ld. District & Sessions Judge-cum-Special Judge (PC Act),  
Rouse Avenue District Courts, New Delhi.

In view of the prevailing situation of Corona Virus  
(COVID-19) pandemic in the country and special measures being  
taken by the Government to prevent it by Ordering a nationwide  
lockdown since 25.03.2020 so in accordance with the instructions  
issued by Ld. District & Sessions Judge, RADC to work from home in  
order to maintain social distancing and as per the duty roster,  
present matter has been put up before me. Proceedings have been  
conducted through Video Conference via Cisco Webex Meeting  
App., facilitated by the Office of Ld. District & Sessions Judge-cum-  
Special Judge (PC Act), Rouse Avenue District Courts, New Delhi

Accused Gurmeet Singh and Sh. Diwakar Choudhary,

*Blasbas* 1  
29/05/2020  
Bharat Parashar  
Special Judge (PC Act)  
Room No. 608, 8th Floor,  
Rouse Avenue Court Complex  
New Delhi



Ld. Remand Advocate from DLSA have been heard.

The matter is pending trial.

As per the Order of Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi No. E1792-1876/DJ/RADC/2020 dt. 22.05.2020, the cases fixed on 29.05.2020 (Friday) have been adjourned *en-bloc* for 27.06.2020 (Saturday).

In the facts and circumstances, judicial custody of accused **Gurmeet Singh, S/o Sh. Kulwant Singh** is accordingly extended till **27.06.2020**.

Signed scanned copy of this Order is being sent through Whatsapp to Sh. Vivek, P.A to Ld. District & Sessions Judge-cum-Special Judge (PC Act), Rouse Avenue District Courts, New Delhi, with direction to him to upload it on the official website of Delhi District Courts at the earliest. A signed hard copy of the Order shall be sent to the concerned Court as and when functioning of the Courts at Rouse Avenue District Courts, New Delhi, is resumed.



*Bharat Parashar*  
(Bharat Parashar)  
Special Judge (PC Act), CBI  
RADC No. E1792-1876/DJ/RADC/2020  
Room No. 606, 8th Floor,  
Rouse Avenue Court Complex  
New Delhi